RAJYA SABHA

Tuesday, the 5th April, 1977/the 15th Chaitra, 1899 (Saka)

The House met at eleven of the Clock, Mr. Deputy Chairman in the Chair

ORAL ANSWERS TO QUESTIONS

شری سهد احمد هاشمی:

†[श्री सैयद श्रहमद हाशमी : सर, पौइन्ट श्राफ श्रार्डर]

श्री उपसभापति : पहले सदन की कार्यवाही तो शुरु होने दीजिये ।

شری سید احمد هاشمی: هاؤس کے وقار کا سوال ہے۔اس لئے موں چاهنا هوں که میرا پوائلت اِف اِردَر سن لیا جائے۔هم رات کو ایڈیو پر سن رہے تھے اور اس میں سدن کی کاروائی....

ं[श्री सैयद श्रहमद हाशमी: हाउस के वक्कार का सवाल है। इसलिये मैं चाहता हूं कि मेरा पौइन्ट ग्राफ ग्रार्डर पुनः सुन लिया जाय। हम रात को रेडियो सुन रहे थे ग्रौर उस में सदन की कार्रवाई ...]

श्री उपसभापित : ग्रगर ग्राप इस बारे में लिखकर भेज दें तो मैं सोचूंगा कि ग्रापको इसके लिये इजाजत दूंया न दूं। पहले प्रश्नोत्तर हो जाय उसके बा : इस पर विचार किया जा सकता है।

شرى سيد إحمد هاشمى: هاؤس كى عزت كا سواال هـ-زيادة تائم نهيس لگـ كا -

†[श्री सैयद ग्रहमद हाशमी: हाउस की इज्जत का सवाल है ज्यादा टाइम नहीं लगेगा।]

श्री उपसभापति : हाउस की इज्जत का सवाल है तो लिखकर दीजिये ।

Regional Rural Banks

*1. SHRI IBRAHIM KALANIYA:; SHRI KHURSHED ALAM KHAN.; SHRI JAGAN NATH BHARDWAJ. SHRI PIARE LALL KUREEL URF PIARE LALL TALIB:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

- (a) whether it is a fact that Government propose to open a few more regional rural banks in the conutry shortly;
- (b) whether their location and areas of operation have been finalised; and
- (c) if so, by when these banks are likely to start functioning and what is the estimated additional capital likely to be made available to these banks?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRIH. M. PATEL): (a) Yes, Sir.

- (b) Out of the proposed 60 Regional Rural Banks, 47 banks have already been established and location and areas of operation of another 4 banks have been finalised.
- (c) The 4 Regional Rural Banks whose location and areas of operation have been finalised are likely to be established by the end of April, 1977. The remaining 9 banks for which locations are yet to be finalised are proposed to be established in the course of the next few months.

In accordance with the provisions of the Regional Rural Banks Act, 1976, the Central Government will contribute @ Rs. 12.50 lakhs towards issued share capital of each Regional Rural Bank.

श्री इबाहीम कलानिया : क्या माननीय मंत्री जी यह बताने की कृपा करेंगे कि गुजरात

^{† [} Devanagari transliteration.

[‡] The question was actullar asked on the floor of the House by Shri Ibrahim Kalaniya.

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स्टेट में रूरल बैंक शरू करने की कोई योजना है ? यदि हां तो उसका ब्यौरा क्या है ग्रौर यदि नहीं, तो उसका कारण क्या है ?

SHRI H. M. PATEL: Well, there is no proposal, as far as I know, at present to open a rural bank in Gujarat. The reason is that the co-operative movement there has been found to be working satisfactorily, and the Gujarat State Government also expressed the view that rural banks are not immediately necessary in that State.

श्री इब्राहीम कलानिया: मेरा दूसरा प्रश्न यह है कि रूरल बैंक से किसानों, लैडलेस लेबर्स ग्रीर ग्राटिजन को ग्रब तक कितने प्रतिशत की सहायता मिली है और पिछड़े हए वर्गों को सहायता देने हे लिये सरकार क्या क्या कदम उठाना चाहती है ताकि इस वर्ग को ज्यादा से ज्यादा सहायता मिल सके।

SHRI H. M. PATEL: I would require notice for this question because it does not arise out of the question, that is put here.

SHRI JAGAN NATH BHARDWAI: Will the Minister be pleased to state whether there is any proposal to open a rural bank in Himachal Pradesh and if so, at what place?

SHRI H. M. PATEL: I will have to have notice for this question.

श्री प्यारे लाल क्रील उर्फ तालिब : क्या मैं माननीय मंत्री जी से पूछ सकता हं कि क्या कोई स्रेशल अरेंजमेंट है, यानी वगैर इंटरेस्ट के कर्जा देने का को. वीकर सेक्शंस को, छोटे किस्तानों को ? इन तबकों के लोग कोई सेक्योरिटी तो दे नहीं सकते हैं इसलिए इन रूरल बैंक्स मे क्या कोई ईजी टर्म पर वीकर सेक्शंस के लोगों को कर्जे देने का अरेन्जमेन्ट किया गया है ?

SHRI H. M. PATEL: The weaker sections would be assisted by the rural banks in the same way as any other person. In fact, the rural banks are intended to assist those sections of the people who are

not able to receive bank credit facilities from other ordinary commercial banks or co-operative societies. There is no reason why any particular section of the population would be left out of assistance by the rural banks.

SHRI SANAT KUMAR RAHA: Sir, there are three types of banking agencies in the country—the one is co-operative banks, the other nationalised banks and the third rural banks. I would like to know from the hon. Minister whether there is any machinery to prepare bankable schemes and also any machinery to co-ordinate the functions of these banks. Just as there is the Banking and Revenue Department, is there any machinery to prepare bankable schemes?

SHRI H. M. PATEL: Well, Sir, there is a banking department at present but it is not the banking department which can do the co-ordination of the activities of banks in any particular area. However, there are periodic reviews in order to see whether the functions that each type of bank is expected to discharge, are being discharged satisfactorily and the purposes for which each type of bank is there, are being served in a proper manner.

SHRI SANAT KUMAR RAHA: Mv question is not answered. Is there any machinery to prepare bankable schemes and also to co-ordinate their functions?

SHRI H. M. PATEL: I have given the answer. It seems to me that there is no question of special plans to be prepared. Each type of bank is expected to meet the credit requirements of the people in the The rural banks came into existence because it was felt that certain sections of the people were not receiving the required credit facilities from other sources.

श्री सन्दर सिंह भंडारी : श्रीमन, मैं मंत्री जी से यह जानना चाहता हं कि ग्रामीण बैंकों की स्रावश्यकता मल रूप से इस कारण उपस्थित हई थी कि ग्राम के क्षेत्रों में रहने वाले व्यक्तियों को मिलने वाले कर्ज की जो प्राचीन व्यवस्था थी. और जिसमें सधार की आवश्यकता थी. वह समाप्त कर दी गई ? ग्रभी भी केवल 51 बैंक स्थापित हुए हैं स्रौर मंत्री जी इस बात को स्वीकार करेंगे कि बैंक सभी राज्यों में नहीं हैं, कुछ ही राज्यों तक इन की सेवाएं उपलब्ध हैं। तो जब तक सब राज्यों में प्रामीण बैंकों का विस्तार करने की व्यवस्था नहीं होती तब तक ग्राम में रहने वाले साधारण नागरिक को स्रगर कर्जे की स्रावण्यकता हुई तो वह कहां से पूर्ति होगी? इसलिए क्या इस प्रकार से कुछ व्यक्तियों को लाइसेन्सेज देकर कर्ज दे सकने की योजना सरकार के विचाराधीन है?

SHRI H. M. PATEL: The Government has no scheme to entrust the task of meeting these requirements through any private organisations. The Government has already opened 47 regional rural banks in 16 States covering 85 districts and, as I have already said, it is our intention to go on establisting further banks in rural areas. This thing must take some time.

SHRI BRAHMANANDA PANDA: Sir, in reply to the question of Mr. Ibrahim Kalaniya, the hon. Minister said that there was no immediate necessity of opening a rural bank in Gujarat. May I know from the hon. Minister how he came to this conclusion and also will be disclose the source of information for the benefit of the House?

SHRI H. M. PATEL: As I have stated, State Governments were consulted before in the matter of rural banks and the State Government of Gujarat had, at that time, expressed the view that in their State the co-operative organisation was functioning so efficiently that they did not consider it necessary to open rural banks. But the question can always be looked into.

-6.5 7.3 Jorhat Airport

- *2. SHRI NABIN CHANDRA BURA-GOHAIN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that the amount sanctioned for the construction of the

building for the jorhat airport during the financial year 1976-77 has lapsed; and

(b) if so, what steps Government propose to take for early construction of the building at the said airport?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURU-SHOTTAM KAUSHIK): (a) and (b) An amount of Rs 6.2 lakhs was provided in the Budget grant for 1976-77 for acquisition of land, construction of apron and taxi track and terminal building. The physical possession of the land could only be taken on 11-3-77 after removal of the encroachments. The funds provided for 1976-77 could not, therefore, be utilised. However, a sum of Rs. 10 lakhs has been provided for this work in the Budget for 1977-78 and the work is likely to be awarded shortly.

SHRI NABIN CHANDRA BURAGO-HAIN: May I know from the hon'ble Minister whetler his Ministry has identified the causes for the inordinate delay in the implementation of the construction of Jorhat airport building?

श्री पुरुषोत्तम कौशिक : उपसभापति महोदय, इस कार्य के लिए '56 से ही जमीन अधिग्रहण करने का प्रयत्न किया जा रहा था। दो बार जमीन मिली लेकिन सुरक्षा विभाग ने उस को अपने उपयोग में ले लिया। उसके बाद तीसरी बार जो जमीन अधिग्रहण करने की कोशिश की गयी तो उस में कुछ एनकोच मेंट्स थे उन को हटाने के बाद वह जमीन ग्रभी "77 में उपलब्ध हुई है ग्रीर इस कारण बिनम्ब हुग्रा।

SHRI NABIN CHANDRA BURA-GOHAIN: May I know from the hon'ble Minister whether this incrdirate delay in the implementation of the construction has been caused by the apathy of some irresponsible official of the Ministry?

श्री पुरुषोत्तम क्रौशिक : रिकार्ड के अनुसार ऐसा कुछ प्रतीत नहीं होता ।